

rickshaw drivers in Delhi went on a token strike on the 30th November, 1964 to press their demand for increase in fares; and

(b) if so, Government's reaction thereto?

The Minister of Transport (Shri Raj Bahadur): (a) Yes.

(b) The decision on the demand of the scooter-rickshaw drivers for an increase in the fare structure for scooters primarily rests with the State Transport Authority, Delhi, which is a quasi-judicial body. The matter has been considered by that Authority and it came to the conclusion that it is not expedient to revise the fares unless fixation of fare-meters to all the scooters has been completed.

Survey of Community Development Blocks

***520. Shri D. C. Sharma:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it has been decided to extend experimental surveys to all community development blocks within three years to determine the quantum of agricultural production;

(b) if so, the number of community blocks where the survey has already been conducted; and

(c) the amount allocated for the purpose?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). The scheme for block level estimates of agricultural production is at present operating in 204 blocks of 11 States. It is proposed to cover all the remaining blocks of these States within a period of three years.

(c) An amount of Rs. 15.74 lakhs has been allocated for the scheme for the Third Five-Year Plan period. Estimates of expenditure thereafter have yet to be worked out.

Requirements of Tractors

***521.** { **Shri Hari Vishnu Kamath:**
Shri N. C. Chatterjee:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any assessment has been made by Government as regards the tractor requirements of the country;

(b) if so, the steps being taken to fulfil those requirements;

(c) the number of tractors allotted to Punjab, Uttar Pradesh and Rajasthan in 1962, 1963 and 1964; and

(d) whether the allotments fall short of the requirements of those States?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) It has been estimated that during the five years of the 4th Plan period about 1,50,000 tractors would be required.

(b) Efforts are being made to meet the requirements by stepping up indigenous production. Restricted imports will be allowed till such time as the indigenous production is not in a position to satisfy the demand.

(c) There is no control on sale and distribution of tractors manufactured in the country. A region-wise (not State-wise) allocation of tractors imported from East European countries is made.

(d) There is shortage of tractors in all regions due to the fact that production by indigenous industry has not kept pace with demand and that it has not been possible to allocate sufficient foreign exchange for imports.

Report on Problem Children

***522.** { **Shri P. R. Chakraverti:**
Shri P. C. Borooah:

Will the Minister of **Social Security** be pleased to state: